

SHRI P. M. MEHTA: He should mention the names of the industries which are selected for the study.

SHRI L. N. MISHRA: I said in my own answer that export-oriented industries will be studied. As a matter of fact, this subject concerns the Ministry of Industrial Development. I am concerned with it so far as the research part of the Indian Institute of Foreign Trade is concerned. They have been given specific terms of reference for the purpose and within that purview they will have to make the study. The terms are: (1) evaluation of the export performance and collaborating enterprises, (2) studying the factors inhibiting the exports and (3) evaluation of the national policy regarding foreign collaboration and (4) identification of additional export-oriented industries for foreign collaboration.

These are the four terms of reference to them and they will try to cover the industries that come within this purview.

SHRI P. M. MEHTA: According to the terms of reference, the Institute of Foreign Trade must have taken up some industries for the study and he is denying to give the information to this House. Kindly ask him to give the names of industries which are selected for this study.

MR. SPEAKER: The question is about the study on foreign collaboration in export-oriented industries which will also cover industries having foreign collaboration and evaluate their export performance.

SHRI L. N. MISHRA: Why should I deny any information? I have already given you all the information I have. This institute has just started. There are other matters concerned with the Ministry of Industrial Development. We are concerned with the Institute part and research. They would be making, I think, selection of industries after some weeks, after a month or so and by next session, if

he is interested and if he asks, I will tell him, but till today they are not able to select industries.

SHRI P. M. MEHTA: Till today they are not able to select.

MR. SPEAKER: That is right.

SHRI S. R. DAMANI: May I know whether any applications have been received from foreign collaborators for setting up sugar industries and sugar units. The question relates to the manufacture of such items to be exported and so I am asking this question. Can he give us details and names of such firms?

MR. SPEAKER: I could not follow it. Is it a separate question or is it linked with this?

SHRI S. R. DAMANI: There are certain items which are being encouraged for purposes of export. This is relating to foreign collaboration in that regard and so my question arises out of this. I only want to know as to how many applications have been received and what are the items which have been accepted.

SHRI L. N. MISHRA: I am replying on behalf of the Institute. The industries part of it is under the Ministry of Industrial Development. Only the research part is given to us. This Institute will do the research work.

SHRI P. G. MAVALANKAR: The research studies are expected to be completed by end of 1973, the hon. Minister stated. May I know whether the Indian Institute for Foreign studies are going to bring out some interim studies?

SHRI L. N. MISHRA: Not to my knowledge.

Composite Duty Rise on Betanaphthol

*566. **SHRI B. S. BHAURA:** Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether the attention of Government has been drawn to the news-item appearing in the Hindustan Standard dated the 21st September, 1972 under the caption "Composite duty rise hits rubber chemical units" regarding the composite rise in duty on Betanaphthol,

(b) if so, Government's reaction thereto, and

(c) whether about 2500 tonnes of this raw material are imported every year?

THE MINISTER OF FOREIGN TRADE (SHRI L N MISHRA) (a) Yes, Sir

(b) Government have not found any grounds for reconsideration of the decision

(c) Imports of Betanaphthol during the last three years were —

1969-70	1906 tonnes
1970-71	2588 tonnes
1971-72	1600 tonnes

SHRI B S BHAURA In view of the fact that betanaphthol is used by the manufacturing units in the manufacture of tyres, where the composite duty works out to about 89 per cent, may I know whether, in view of the shortage of tyres in the country, the Government would like to reconsider their decision already taken in the matter?

SHRI L N MISHRA This also is something mainly concerning the Ministry of Finance. So far as the tyre part is concerned, there is 12 per cent of customs duty. That is confined to 12 per cent. But about the details, I cannot answer at this stage.

SHRI B S BHAURA In the news item it is stated as follows:

"Hindustan Steel is not recovering naphthalene from BTXN fraction and instead burning the same as fuel in its plants".

In view of this, may I know whether any action is going to be taken by Government, and if so, what it is?

SHRI L N MISHRA I have also seen that news item. I shall pass it on to the Ministry of Steel.

Disbursement of Money by Industrial Development Bank of India

*567 SHRI SARJOO PANDEY: Will the Minister of FINANCE be pleased to state

(a) whether Industrial Development Bank of India disbursed less money in absolute amounts during July-September, 1972 as compared to the corresponding quarter last year, and

(b) if so, the reasons therefor?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN).

(a) Yes, Sir. The aggregate cash disbursements of all types of assistance by the Industrial Development Bank of India during the third quarter July-September, 1972 amounted to Rs 18.42 crores compared to Rs 21.37 crores, of the corresponding quarter of 1971.

(b) In respect of a long-term apex financing institution like the Development Bank, any comparison of data regarding disbursements during a short period of a particular quarter of one year with the corresponding quarter of the previous year, may not be very appropriate, as the figures of disbursements in such a short periods are subject to fluctuations, depending on the progress of implementation of major projects viz., deliveries and erection of plant and machinery, construction of buildings etc. which are normally spread over two to three years.